

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 957**  
ANSWERED ON 08<sup>TH</sup> FEBRUARY, 2022

COLD CHAIN UNITS

**957. SHRIMATI VANGA GEETHA VISWANATH:**

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) whether the Government has met its target of adding forty four cold chain units under Scheme for Integrated Cold Chain and Value Addition Infrastructure for the year 2021-22, if so, the details thereof and if not, the reasons therefor, State-wise;
- (b) the details of the total number of farmers in Andhra Pradesh who have benefited due to cold chain units during the year 2021-22; and
- (c) the total employment generated due to setting up of the cold chain units during the year 2021-22?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SHRI PRAHLAD SINGH PATEL)

- (a): Ministry of Food Processing Industries has targeted to complete 44 cold chain units during 2021-22 under its scheme of Integrated Cold Chain and Value Addition Infrastructure, which is a component scheme of the Pradhan Mantri Kisan SAMPADA Yojana. Against this, a total of 30 projects have become operational by 1st Feb 2022. The remaining 14 projects are at various stages of implementation. The details including reasons are given in **Annexure**.
- (b): The number of farmers benefited in the state of Andhra Pradesh due to Cold Chain units during the year 2021-22 is 38,208.
- (c): The total employment generated through the establishment of cold chain units during the year 2021-22 so far is 18,000.

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## ANNEXURE

### ANNEXURE REFERRED TO IN REPLY TO PART (A) OF THE SABHA UNSTARRED QUESTION NO. 957 FOR ANSWER ON 08<sup>TH</sup> FEBRUARY, 2022 REGARDING COLD CHAIN UNITS

#### Status of 44 Cold Chain Units

| S.N. | State/ UT        | Number of Projects Operational | Number of Projects under various stages of implementation* |
|------|------------------|--------------------------------|--|
| 1.   | Andhra Pradesh   | 4                              | 2  |
| 2.   | Himachal Pradesh | 1                              | 2  |
| 3.   | Jammu & Kashmir  | 2                              | -  |
| 4.   | Karnataka        | 1                              | -  |
| 5.   | Kerala           | -                              | 1  |
| 6.   | Madhya Pradesh   | 2                              | -  |
| 7.   | Maharashtra      | 7                              | 3  |
| 8.   | Odisha           | 1                              | -  |
| 9.   | Punjab           | 2                              | 1  |
| 10.  | Rajasthan        | 1                              | -  |
| 11.  | Tamil Nadu       | 2                              | 1  |
| 12.  | Telangana        | 4                              | -  |
| 13.  | Uttarakhand      | 2                              | -  |
| 14.  | Uttar Pradesh    | -                              | 2  |
| 15.  | West Bengal      | 1                              | 2  |
|      | Total            | 30                             | 14*  |

\* Besides delays in implementation on account of securing statutory clearances from the respective Agencies (like Revenue Authority, Town Planning Authority, Electricity Authority, Water Authority, Pollution Control Board, Licensing Authority, etc.), Cold Chain projects are dependent on import of plant & machinery from Europe & South-East Asia and their transportation was severely impacted due to travel restrictions imposed by the respective countries in the wake of Covid pandemic. Also, some of the States having large share of such projects, like Maharashtra, Andhra Pradesh, Gujarat, etc. were badly affected due to Corona Virus. There have been travel restrictions and non-availability of required manpower.